

**GOVERNMENT OF INDIA
DEFENCE
LOK SABHA**

UNSTARRED QUESTION NO:4140

ANSWERED ON:30.04.2012

MOVEMENT OF TROOPS

Gavit Shri Manikrao Hodlya;Meghwal Shri Arjun Ram ;Satpathy Shri Tathagata;Shekhar Shri Neeraj;Singh Shri Yashvir;Sivakumar Alias J.K. Ritheesh Shri K.

Will the Minister of DEFENCE be pleased to state:

- (a) the details of procedure/norms laid down for movement of army units;
- (b) whether prior permission of his Ministry is required for movement of army units;
- (c) if so, the details thereof;
- (d) whether the Government has inquired into the matter and fix responsibility on those who created unwanted scare over routine troop movement in the recent past towards the National Capital Region; and
- (e) if so, the details thereof and if not, the reasons therefor?

Answer

MINISTER OF DEFENCE(SHRI A.K. ANTONY)

(a) to (c): The Indian Army is a professional organization and maintains a high degree of preparedness against internal and external threats. Training is the bedrock of maintaining this operational preparedness. Mobilization forms an important facet of training and is considered a critical performance parameter. These are carried out in a routine manner by various formations/units and do not require any formal notification. Exercises of large formations i.e. at Corps or full divisional levels are notified to the Army Headquarters by the concerned formations. Exercises close to the borders are notified to concerned agencies/neighbouring countries including Pakistan as per existing agreement.

(d) & (e): The movements were routine training exercises. Hence no action was taken to fix responsibility.